

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.07.2019

ORDER NO. 154 of 2019


Hon'ble President is pleased to modify the sitting notified vide roster order no. 80/2019 for **CESTAT, Chandigarh** for the period from **05.08.2019 to 09.08.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil G. Shakkarwar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J)	From 05.08.2019 to 09.08.2019	Customs, Excise and Service Tax Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".


By order,


(Bineesh Kumar K.S.)

Registrar

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23/07/19
Dy. Registrar